

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6 . I.A. 2450/2024

I.A. 2479/2024

In

C.P. (IB)/560(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund IV  
Pvt. Ltd.

VS

Rajesh Estates and Nirman Private Limited.

**Appearance**

For Applicant : Adv. Mr. Neel Mehta a/w Ms. Sandhya Iyer i/b Vaish  
Associates in IA 2450/2024 and Adv. Rishabh Shah  
i/b MZM Legal in IA 2479/2024

For Respondent : None appeared in both IAs.

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 2450/2024 & I.A. 2479/2024**

Issue Notice returnable on **18.07.2024**.

Registry is directed to make available the copy of the notice, postal receipt and track report/ acknowledgement before the next date of hearing.

The applicant is also directed to serve the notice on the Respondent, along with the copy of application (if not already served) and shall file service affidavit along with copy of notice, postal receipt, track report, email etc. well in advance so that the same is defect free and reflected on DMS before the next date of hearing.

Reply be filed within 2 weeks from the date of receipt of the notice.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)